

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
STARRED QUESTION NO. †556  
ANSWERED ON 06.02.2024**

**Construction of New Stadiums**

**†556. SHRIMATI KESHARI DEVI PATEL:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the details of schemes of the Government to promote sports in rural areas of the country and to develop interest in sports among the youth;**
- (b) the progress made in this regard during the last five years and the current year;**
- (c) the details and the number of stadiums, existing and built in urban and rural areas of the country, State/Union Territory-wise including Uttar Pradesh during the last five years and the current year;**
- (d) the details of funds released for new stadiums constructed in the country, particularly in Phulpur Parliamentary Constituency, during the last five years and the current year;**
- (e) whether the Government has allocated funds for construction of new stadiums and renovation of existing stadiums;**
- (f) if so, the details thereof; and**
- (g) the details of the current schemes and projects to promote sports activities in rural areas of the country, State/UT-wise particularly in Uttar Pradesh?**

**ANSWER  
THE MINISTER OF YOUTH AFFAIRS & SPORTS  
{ SHRI ANURAG SINGH THAKUR }**

**(a) 'Sports' being a State subject, the responsibility of development of sports, including building of sports infrastructure and other facilities in rural and urban parts of the country, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts. The Ministry of Youth Affairs & Sports implements the following schemes to**

**promote sports in rural areas of the country and to develop interest in sports among the youth:**

**(i) Scheme of “Khelo India- National Programme for Development of Sports”; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Sports Welfare Scheme; (vii) National Sports Development Fund; and (viii) Sports Training Centres through Sports Authority of India.**

**Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.**

**(b) The details of the funds allocated and expenditure incurred under the sports schemes, which also includes the promotion of sports in rural areas, during last five years and the current year are as under:**

**(in Rs. crore)**

<b>S. No.</b>	<b>Financial Year</b>	<b>Funds allocated</b>	<b>Expenditure incurred (as on 02.02.2024)</b>
<b>1</b>	<b>2018-19</b>	<b>1381.52</b>	<b>1297.38</b>
<b>2</b>	<b>2019-20</b>	<b>2000.00</b>	<b>1989.39</b>
<b>3</b>	<b>2020-21</b>	<b>1313.40</b>	<b>1304.12</b>
<b>4</b>	<b>2021-22</b>	<b>1993.00</b>	<b>1748.76</b>
<b>5</b>	<b>2022-23</b>	<b>1907.69</b>	<b>1879.99</b>
<b>6</b>	<b>2023-24</b>	<b>2380.86</b>	<b>1696.80</b>

**(c) to (f) Under the “Creation and upgradation of sports infrastructure” component of the Khelo India Scheme, this Ministry renders financial support for creation of basic sports infrastructure, across the country. Further, under National Sports Development Funds (NSDF), Government supports various institutions and individuals for creation and upgradation of sports facilities across the country.**

**Funds are allocated Scheme-wise, not State-wise in this Ministry. Till date, this Ministry has sanctioned 325 sports infrastructure projects of various categories in various States/ UTs across the country, including in the State of Uttar Pradesh. The details of the sports infrastructure sanctioned under Khelo India Scheme and NSDF, across the country are available in public domain on the dashboard of the Ministry at <https://mdsd.kheloindia.gov.in> and <http://www.nsdf.yas.gov.in/nsdf-glance.html>.**

**(g) As (a) above.**

**\*\*\*\*\***